

CS Mahesh G. Bagla

Interim Resolution Professional

For: - Peri Nitrates Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207
Authorisation for Assignment No.: AA2/12207/02/210323/202008

Office No. 304, Gera Junction, Lulla Nagar Signal,

Kondhwa Road, Pune - 411040, MH, India

Email: - maheshbagla.cirp@gmail.com

To

The Hon'ble National Company Law Tribunal

Mumbai Bench,

4th, 5th & 6th Floor, MTNL Exchange Building,

Next to G.D. Somani Marg Chamundeshwari Nagar,

Cuffe Parade, Mumbai, Maharashtra- 400005

Subject: List of Creditors under Regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by Mr. Mahesh G. Bagla, Interim Resolution Professional under the Insolvency and Bankruptcy Code, 2016.

In accordance with Regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016 ("**CIRP Regulation(s)**"), Mr. Mahesh G. Bagla, Interim Resolution Professional hereby encloses the following:

1. List of Creditors (including Financial Creditors and Operational Creditors) and Security Interest in respect of these claims.

This list has been updated for all claims received till 21st September, 2022 pursuant to the public announcement made on 09th September, 2022 in accordance with Section 13 and 15 of the Insolvency and Bankruptcy Code, 2016 read with Regulation 6 of the CIRP Regulations.

It is pertinent to note that the claims admitted are subject to revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently from these claimants and which warrant such revision/substantiation/modification as the case may be.

It is also to be noted that the claims and the security interest in respect thereof have been admitted on the basis of information available in the books of accounts, order of the Tribunal and records available with the corporate debtor or MCA portal, information provided by the respective creditors and the information/clarifications provided by the management of the Company.

CS Mahesh G. Bagla

Interim Resolution Professional

For: - Peri Nitrates Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207

Authorisation for Assignment No.: AA2/12207/02/210323/202008

Office No. 304, Gera Junction, Lulla Nagar Signal,

Kondhwa Road, Pune - 411040, MH, India

Email: - maheshbagla.cirp@gmail.com

For any queries you may reach out to us at: -
maheshbagla.cirp@gmail.com

Kindly take on record the enclosed information.

Thanking You.

Yours faithfully,

Mahesh G. Bagla



Mr. Mahesh G. Bagla

Interim Resolution Professional

For: - Peri Nitrates Private Limited

IP Registration No.:IBBI/IPA-002/IP-N00689/2018-2019/12207

Office No. 304, Gera Junction, Lulla Nagar Signal,

Kondhwa Road, Pune - 411040, MH, India

For Peri Nitrates Private Limited (A Company under Corporate Insolvency Resolution Process by NCLT order dated 06th September, 2022)

Encl: Order of Hon'ble Adjudicating Authority dated 06th September, 2022

CS Mahesh G. Bagla

Interim Resolution Professional

For: - Peri Nitrates Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207

Authorisation for Assignment No.: AA2/12207/02/210323/202008

Office No. 304, Gera Junction, Lulla Nagar Signal,

Kondhwa Road, Pune - 411040, MH, India

Email: - maheshbagla.cirp@gmail.com

LIST OF CREDITORS (INCLUDING FINANCIAL CREDITORS AND OPERATIONAL CREDITORS) AND SECURITY INTEREST IN RESPECT OF THESE CLAIMS

❖ CLAIMS BY FINANCIAL CREDITORS

Sr. No.	Date of Claim Received	Name	Claim Received (Rs.)	Claim Admitted (Rs.)	Status of Claim	Security Interest
1	21.09.2022	Union bank of India Limited	29,88,55,000/-	14,55,85,654.04/-	Principal Amount is Admitted and Interest Amount is under verification	Refer below Point A for Security Interest Details
2	21.09.2022	The Zoroastrian Co-Operative Bank Limited	73,42,023/-	41,08,178/-	Principal Amount is Admitted and Interest Amount is under verification	Refer below Point B for Security Interest Details

CS Mahesh G. Bagla

Interim Resolution Professional

For: - Peri Nitrates Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207

Authorisation for Assignment No.: AA2/12207/02/210323/202008

Office No. 304, Gera Junction, Lulla Nagar Signal,

Kondhwa Road, Pune - 411040, MH, India

Email: - maheshbagla.cirp@gmail.com

Details of Security Interest: -

Point A

Prime Security:

Stock, Goods and Book Debts.

Collateral Security

Sr. No.	Name of the Mortgagor / Owner	Location of Property
1.	Peri Nitrates Private Limited	All that piece and parcel of property being land bearing Gat No. 296, admeasuring about 00H 80R + Pot Kharaba 0H16R together with factory shed and building situated at Village Bhandgaon, Taluka Daund, Dist. Pune
2.	Surekha Laxman Katkar	All that piece and parcel of property being NA land bearing Gat No. 294 Hissa No. 3 admeasuring about 01H 00R + Pot Kharaba 0H 25R situated at Village Bhandgaon, Taluka Daund, Dist. Pune
3.	Surekha Laxman Katkar	All that piece and parcel of property being land bearing Gat No. 428 admeasuring about 01H 57R out of 12H 87R situated at Village Bhandgaon, Taluka Daund, Dist. Pune
4.	Laxman Baban Katkar	All that piece and parcel of property being NA land bearing Gat No 82 Hissa No. 3 admeasuring about 01H 80R + Pot Kharaba 0H 20R situated at Village Bhandgaon, Taluka Daund Dist. Pune
5.	Laxman Baban Katkar	All that piece and parcel of property being land bearing Gat No. 428 admeasuring about 01H 64R out of 12H 87R situated at Village Bhandgaon, Taluka Daund, Dist. Pune
6.	Mr. Tatiparti	All that piece and parcel of Flat No. 6,

CS Mahesh G. Bagla

Interim Resolution Professional

For: - Peri Nitrates Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207

Authorisation for Assignment No.: AA2/12207/02/210323/202008

Office No. 304, Gera Junction, Lulla Nagar Signal,

Kondhwa Road, Pune - 411040, MH, India

Email: - maheshbagla.cirp@gmail.com

	Venkatasubramanya Sarma & Mrs. Tatiparti Bhavani Devi & Mr. Tatiparti Sarveswararao Sastry	Meghali Orion, 46C, Aundh Road, Pune. However, this property has been sold for Rs. 61.37 Lacs on 24.12.2019 and adjusted in CC limits of Peri Nitrates Private Limited.
7.	Mr. Tatiparti Venkatasubramanya Sarma & Mrs. Tatiparti Bhavani Devi & Mr. Tatiparti Sarveswararao Sastry	All that piece and parcel of Flat No. 24, Maithili Orion, 46C, Aundh Road, Pune. However, this property has been sold for Rs. 40.00 Lacs in July 2017 and adjusted in loan account of Peri Nitrates Private Limited.

Details of Guarantee(s)

Sr. No.	Name of Personal Guarantors
1.	Mr. Tatiparti Venkatasubramanya Sarma
2.	Mr. Laxman Baban Katkar
3.	Mr. Tatiparti Sarveswararao Sastry
4.	Mrs. Surekha Laxman Katkar
5.	Late Mrs. Tatiparti Bhavani Devi (Deceased)
6.	Mrs. Sarada Sarma Tatiparti

Note: -

Copies of Agreement has not been submitted by the Claimant. However, IRP has intimated the claimant to provide/submit copies of all relevant Agreements.

Point B

As per Hypothecation of Tangible Moveable Machinery and Plant dated 19.12.2011

First Charge on all tangible moveable machinery and plant (both present and future) whether installed or not and whether lying loose or in cases at site or in transit or which may at any time during the continuance of this security be installed or lying loose or in cases or being in or upon or about the borrower's premises and godowns at S.N. 296, Village Bhandgaon, Tal. Daund Dist. Pune - 412214 or wherever else the same may be or be held by

CS Mahesh G. Bagla

Interim Resolution Professional

For: - Peri Nitrates Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207

Authorisation for Assignment No.: AA2/12207/02/210323/202008

Office No. 304, Gera Junction, Lulla Nagar Signal,

Kondhwa Road, Pune - 411040, MH, India

Email: - maheshbagla.cirp@gmail.com

any party anywhere to the order and disposition of the borrower or in course of transit to the borrower (all of which are hereinafter called "the hypothecated goods"). As per Sanction Letter dated 25.11.2011 Security - by way of first charge on machinery & vehicles to be procured by the Company against the Bank's finance.

As per Form C Security - Hypothecation of machinery & vehicle procured by the Company.

a. **Details of Machinery**

Sr. No.	Name of the Machinery
1.	AMW - 3 Truck
2.	Volvo Hydraulic Excavator
3.	Volvo Excavator
4.	Bolero SLX
5.	Bolero Camper
6.	Screw Compressor
7.	AN Storage Tank
8.	Drilling Machine
9.	Wagon Drill Machine

b. **Details of Guarantee**

Letter of Guarantee for Rs 200.00 lakhs as personal guarantee dated 19/12/2011 signed by: -

Sr. No.	Name of the Personal Guarantor
1.	Mr. Tatiparti Venkatasubramanya Sarma
2.	Mr. Laxman Baban Katkar
3.	Mr. Tatiparti Sarveswararao Sastry
4.	Mrs. Surekha Laxman Katkar
5.	Late Mrs. Tatiparti Bhavani Devi (Deceased)

CS Mahesh G. Bagla

Interim Resolution Professional

For: - Peri Nitrates Private Limited

IP Registration No.: IBBI/IPA-002/IP-N00689/2018-2019/12207

Authorisation for Assignment No.: AA2/12207/02/210323/202008

Office No. 304, Gera Junction, Lulla Nagar Signal,

Kondhwa Road, Pune - 411040, MH, India

Email: - maheshbagla.cirp@gmail.com

❖ CLAIMS BY OPERATIONAL CREDITORS

Sr. No.	Date of Claim Received	Name	Claim Received (Rs.)	Claim Admitted (Rs.)	Status of Claim
1	21.09.2022	Asst. Commissioner of sales tax-PUN-VAT-D-902, Department of Sales Tax	66,98,664/-	-	Under Verification